

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5265
ANSWERED ON:26.04.2013
DUAL PRICING OF DIESEL
Naranbhai Shri Kachhadia

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the State fuel retailers are losing direct or bulk sale business since the order for dual pricing of diesel was issued;
- (b) if so, the details thereof and the steps taken by the Government to overcome the above said problem;
- (c) whether any action plan has been chalked out by the Government to check the commercial bulk consumers which have now started to tank up their diesel requirements at petrol pumps instead of buying directly from State-run fuel retailers at full market price; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) to (d): Month-wise break-up of Diesel sales and percentage share of bulk and retail during 2012-13 is given at Annexure.

As per the data in the Annexure, it may be seen that since the implementation of dual pricing of Diesel w.e.f. midnight of January, 17th 2013, there has been a significant decrease in the share of bulk sales.

Ministry of Petroleum & Natural Gas has instructed the Public Sector Oil Marketing Companies (OMCs) to take sufficient safeguard and all necessary measures to avoid diversion of subsidized Diesel from the Retail Outlets of OMCs.

Further, OMCs have been instructed to advise their Dealers that no supplies of more than 200 litres of Diesel are offered to any customer in containers. In case of any violation in regard to supplies in containers and diversion of Tank Trucks (TTs) from ROs, action as per provisions of Marketing Discipline Guidelines (MDG) will be initiated by OMCs.